

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, MUMBAI**

CP/CSP/CSA/CSP/TCSP/TCSA/No. 42 / (MAH) / 2017

CORAM:

Present:

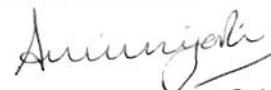
**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE MEMBER (J)**

**SHRI V. NALLASENAPATHY**  
**HON'BLE MEMBER (T)**

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 7/4/2017

NAME OF THE PARTIES: M/s. The Tata Power Company Ltd Pvt. Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ of the Companies  
Act 1956/2013/ I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Arinçan Tariq 1/b Mulla & Mulla	Advocate for Respondents	

**Order**

Company Appeal No. 42/58(4),59/NCLT/MB/MAH/2017

At request of the Respondent Counsel, list this matter for filing reply within  
two weeks hereof, rejoinder if any within two weeks thereof.

List this matter for hearing on 9.6.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)